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(EXTRAORDINARY)



Government of India
(Bharat Sarkar)
Ministry of Law and Justice
(Vidhi Aur Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

NOTIFICATION

F. No. J-11013/6/2023-Judicial: The President is pleased to re-appoint following Additional Solicitors General of India for respective High Courts mentioned, for a further period of three years with effect from the dates mentioned or until further orders, whichever is earlier:

(A) With effect from 30.06.2023

- (i) Shri Devang Girish Vyas for High Court of Gujarat

(B) With effect from 01.07.2023

- (i) Shri Chetan Sharma for High Court of Delhi
(ii) Dr. Krishna Nandan Singh for High Court of Patna
(iii) Shri Satya Pal Jain for Punjab & Haryana High Court


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

To,

**The Manager,
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Mayapuri, Ring Road,
New Delhi.**